

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3666 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	K K Spinners Pvt. Ltd. Vs. Rajiv Khurana Resolution Professional Vallabh Textiles Company Ltd.	Prateek Kumar
2.	I.A. No. 3667 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Gokul Agro Resources Ltd. Vs. Supriyo Kumar Chaudhuri	Srijan Sinha

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order
-sd/-
Assistant Registrar**